MOTION REGARDING JOINT COMMUTE

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI. O. RAJAGOPAL): Sir, on behalf of Dr. Raman, I move the following Motion:—

"That Dr. Biplab Dasgupta and Shri Fali S. Nariman, Members, Rajya Sabha, be appointed to the Joint Committee of the Houses on the Patents (Second Amendment) Bill, 1999, in the vacancies caused by the retirement of Dr. Biplab Dasgupta and Shri Jayant Kumar Malhoutra from the membership of Rajya Sabha w.e.f 2nd April, 2000."

The question was put and the motion was adopted.

MOTION REGARDING SELECT COMMITTEE

SHRI ADHIK SHIRODKAR (Maharashtra) : Sir, I move the following motion:—

"That this House do appoint Shri J. Chitharanjan to the Select Committee on the Prevention of Money-Laundering Bill, 1999 in the vacancy caused by the retirement of Shri Gurudas Das Gupta from the membership of Rajya Sabha."

The question was put and the motion was adopted.

SPECIAL MENTIONS

Delay in the Passage of Women's Reservation Bill

श्री मती सरला माहेश्वरी (पश्चिमी बंगाल): सभापित महोदय,आपका बहुत-बहुत धन्यवाद कि आपने मुझे इस महत्वपूर्ण विषय को उठाने की सहमित इस सदन में दी हैं । महिला आरक्षण विधेयक पर यह सरकार जिस तरह ख़मोशी साधे हुए हैं,वह अक्षम्य हैं । सभापित जी,मैं यह जानना चाहती हूं कि क्या एक बार फिर इस महिला आरक्षण विधेयक के साथ हिंदू कोड बिल का इतिहास दोहराया जाएगा ? मैं यह जानना चाहती हूं कि क्या एक बार फिर ख़ामोशी के साथ इस बिल का दहन करते हुए एक और सित कांड दिया जाएगा ? सभापित जी,1996 से लेकर सन् 2000 तक चार वर्ष गुजर गये और चार वर्षों से यह विधेयक आज तक संसद और सरकार के गिलयारों में धूम रहा हैं। कभी